

DIVISION BENCH

O-216

COURT - I

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

CP/1753(KB)2019
COMP.APPL/591(KB)2020
COMP.APPL/104(KB)2021
COMP.APPL/140(KB)2020
MA(COMPANIES ACT)/10(KB)2021
COMP.APPL/1459(KB)2019

**CORAM: 1. HON'BLE MEMBER(J), SHRI ROHIT KAPOOR
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 21ST MARCH 2024, 10:30 A.M

IN THE MATTER OF	RAMESH CHANDRA AGARWAL AND ORS. VS MOHANI TEA LEAVES PRIVATE LIMITED AND ORS.
UNDER SECTION	SEC. 241(1) SEC. 242(4)

Appearances (via video conferencing/physically)

Mr. Sourav Jain, Adv.] For the Petitioners
Ms. Pallavi Tayal Chadda, Adv.]

Mr. Shaunak Mitra, Adv.] For R-2
Mr. Dripto Majumdar, Adv.]
Mr. Patita Paban Bishwal, Adv.]

Mr. Rahul Parasrampur, Adv.] For SLA
Ms. Saloni Agarwal, Adv.]

O R D E R

1. Ld.Counsel for the parties present.
2. Ld.Counsel for the petitioner seeks two weeks 'time to file rejoinder affidavit.
3. At request, two weeks final opportunity is granted to file Rejoinder.
4. Post the matter on **09/05/2024**.

**Balraj Joshi
Member (Technical)**

**Rohit Kapoor
Member (Judicial)**

PJ